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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. (I.B) No. 30/9/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2017**

Name of the Company:

United Project Construction Ltd.

V/s.

Aerocon Buildwell Pvt Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy  
Code

<b>S.NO. NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1. MR. MANOJ MUNSHI	ADV FOR Respondent		
2. MR. TARAK DAMANI	ADV FOR Respondent		
1. VIVEK DALAL	ADV FOR OP. Creditor	<u>Vdal</u>	
1. ANURAG SOLANKI	ADV for OP. Creditor	<u>Anurag</u>	

**ORDER**

Learned Advocate Mr. Vivek Dalal with Learned Advocate Mr. Anurag Solanki present for Operational Creditor/ Applicant. Learned Advocate Mr. Manoj Munshi with Learned Advocate Mr. Tarak Damani present for Respondent.

Heard arguments of Learned Counsel for Applicant and Learned Counsel for Respondent.

Order reserved.

*Bikki Raveendra Babu  
20/7/17*  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 20th day of July, 2017.